

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3280/2011

PRABHU NATH PRASAD & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 248438/2024 - DISCHARGE OF ADVOCATE ON RECORD and IA
No.248415/2024- APPLICATION FOR DE-TAGGING)

Date : 18-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASANNA B. VARALE
[IN CHAMBER]

For Appellant(s) : Mr. Ravindra Kumar, Sr. Adv. [Not Present]
Mr. Binay Kumar Das, AOR [Not Present]
Ms. Priyanka Das, Adv. [Not Present]
Ms. Neha Das, Adv. [Not Present]
Mr. Shivam Saxena, Adv. [Not Present]

For Respondent(s) : Mr. Anuvrat Sharma, AOR [Not Present]

Mr. Gp. Capt. Karan Singh Bhati, AOR [Not Present]
Mr. Shiv Autar Singh Sengar, Adv. [Not Present]
Mr. Aishwary Mishra, Adv. [Not Present]
Mr. Dashrath Singh, Adv. [Not Present]

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA Nos.248438 & 248415/2024

1. None is present for the applicants/appellants.
2. List after four weeks.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
ASSISTANT REGISTRAR